

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2806  
(To be answered on the 12<sup>th</sup> December 2024)**

**PRIVATISATION OF AIRPORTS**

**2806. SHRI K RADHAKRISHNAN**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) the number of airports privatised since 2014;**
- (b) the details of companies that currently run the airports, airport-wise;**
- (c) the names of airports that the Government proposes to privatise in the next five years; and**
- (d) the justification of the Government for privatisation of these assets?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a) & (b): Since 2014, Airports Authority of India (AAI) has leased out six of its airports at Lucknow, Ahmedabad, Mangaluru, Jaipur, Guwahati and Thiruvananthapuram for better operations, management and development of these airports under Public Private Partnership (PPP). The details of companies that currently run these airports are as under:**

- (1) Chaudhary Charan Singh International Airport, Lucknow - M/s Lucknow International Airport Limited (LIAL)**
- (2) Sardar Vallabhbhai Patel International Airport, Ahmedabad - M/s Ahmedabad International Airport Limited (AIAL)**
- (3) Mangaluru International Airport - M/s Mangaluru International Airport Limited (MaIAL)**
- (4) Jaipur International Airport - M/s Jaipur International Airport Limited (JIAL)**
- (5) Lokpriya Gopinath Bordoloi International Airport, Guwahati - M/s Guwahati International Airport Limited (GIAL)**
- (6) Thiruvananthapuram International Airport - M/s TRV-Kerala International Airport Limited (TIAL)**

**These airports have not been privatised per se but leased out for a period of**

**50 years. AAI remains the owner of airport land throughout the lease period and land and other assets would come back to AAI after expiry of the lease period, as per the provisions of the Concession Agreement.**

**(c): As per National Monetisation Pipeline (NMP), 25 AAI airports namely, Bhubaneswar, Varanasi, Amritsar, Trichy, Indore, Raipur, Calicut, Coimbatore, Nagpur, Patna, Madurai, Surat, Ranchi, Jodhpur, Chennai, Vijayawada, Vadodara, Bhopal, Tirupati, Hubli, Imphal, Agartala, Udaipur, Dehradun and Rajahmundry have been earmarked for leasing over the years 2022 to 2025.**

**(d): Airports of AAI are leased out for their better management, utilising private sector efficiency and investment. Airports have emerged as a nucleus of economic activities and have multiplier effect on the economy of the State. States and passengers are the ultimate beneficiary of enhanced airport infrastructure and facilities created by private partner, who operates, manages and develops the leased airport under PPP. The revenue received by AAI from the leased airports is also utilised for the development of airport infrastructure across the country.**

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